

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No.608/KB/2017  
C.P-936/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Thejo Engineering Ltd.-Vs-Ankit Metal & Power Ltd.		
Under Section	<b>433,434</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

110

M.I.A. Lodhi  
Amrzel Mondal

Pct. Anur

Sd. Anur

Reluctance

17/01/18  
V.P.

17/01/18

Bidyut Dutt  
Anirudhya Dutta

} Respondent/Company

A.Dutta  
17/01/18

**ORDER**

Ld. Counsel for the petitioner and the respondent is present.

Petition against the same company u/s. 9 is reserved for order. Therefore, the case is adjourned to **08/02/2018** for further order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)